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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 7245/2021

ASI (GD) SUNAN JPetitioner

Through: Mr. Ajit Kumar Kakkar, Adv.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Jivesh Kumar Tiwari, SPC

with Ms Samiksha, Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 25.08.2025

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C. HARI SHANKAR, J.

- 1. Mr. Ajit Kumar Kakkar, learned Counsel for the petitioner submits that the prayers in this writ petition stands granted and he accordingly seeks leave to withdraw the writ petition.
- **2.** Accordingly, the writ petition is disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

AUGUST 25, 2025/AT

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